## GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

UNSTARRED QUESTION NO:3559 ANSWERED ON:26.04.2012 UTILIZATION OF FUNDS UNDER NRDWP Ananth Kumar Shri

## Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the funds sanctioned and disbursed under National Rural Drinking Water Programme (NRDWP) for the components of sustainability, natural calamity, Desert Development Programme (DDP) areas and support separately during each of the last three years, State-wise;
- (b) the details of actual utilization of the funds during the said period, State-wise and year-wise;
- (c) the reasons for the under-utilization of funds, if any; and
- (d) the details of the steps taken/being taken to improve the utilization under these components of NRDWP?

## **Answer**

## MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a) & (b): Under the National Rural Drinking Water Programme NRDWP), funds are released to the States and they may utilize the funds under the following components:

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Coverage - 42% of allocation
Water Quality affected areas - 20% - do -
Sustainability - 20% - do -
Operation and Maintenance - 10% - do -
Support fund - 5% - do -
Water Quality Monitoring & Surveillance - 3% - do -
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Release to the States in the components of Coverage, Water Quality, Sustainability and Operation & Maintenance are made together and not component-wise. 2% of the allocation is available for natural calamity releases which are separately made whenever orders of competent authority are received. The State-wise details of allocation and release made under NRDWP (Programme, Desert Development Programme, Support and Calamity components) during the last three years are at Annexure I, II, III and IV respectively.

- (c): The reasons for some States not being able to spend the amounts released to them may be attributed to delays in procurement processes, taking up multi-village schemes that require 2-3 years for completion, imposition of model conduct code due to declaration of elections/bye elections etc.
- (d): Various mechanisms have been put in place to ensure that the States are able to utilize the funds released to them. The State Governments are required to prepare an Annual Action Plan to implement various components and activities of the NRDWP. They have to mark the targeted habitations and provide details of works, schemes and activities in the on-line IMIS. Coverage and progress data is also to be entered in the on-line IMIS. 19 formats have been developed for monitoring all aspects of implementation of the programme. Further, Senior Officers/Area Officers/Technical Officers tour the States to assess the implementation of the Programme. The Ministry also conducts meetings of the Secretaries in charge of rural water supply, regional review meetings, video-conferencing, etc. through which implementation of NRDWP is monitored. Assessment of achievements is done through periodic evaluations of the programme by the Ministry, the Planning Commission, Ministry of Rural Development etc.